

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5881
ANSWERED ON:04.05.2005
RELAXATION IN AGE LIMIT FOR OBC CANDIDATES
Yerrannaidu Shri Kinjarapu

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of years of relaxation in age given to OBC candidates for appearing in various competitive examinations conducted for Union Government jobs;
- (b) whether the Government has received any requests for further relaxing the age limit for OBC candidates;
- (c) if so, the details thereof and the action taken thereon;
- (d) whether the present age relaxation is sufficient to meet the requirements of OBC candidates in view of their social conditions;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): In case of direct recruitment to services under the Government of India, relaxation of three years in upper age limit is provided to OBC candidates.
- (b) & (c): Representations have been received from some OBC associations requesting to increase the relaxation in upper age limit to 5 years for OBC candidates in case of direct recruitment.
- (d) to (f): Adequacy or otherwise of age relaxation is not determined solely on grounds of social conditions.